

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**APPEAL No. 32 of 2012**

**Dated : 13<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Torrent Energy Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s):** Ms. Deepa Chawan,  
Mr. H.S. Jaggi with Mr. Samir Shah  
Mr. Bundela (Rep.)

**ORDER**

**Admit.** Issue notice to the Respondents returnable on 10.04.2012. Dasti service is permitted. The learned counsel for the Appellant is permitted to issue public notice.

Post the matter on **10.04.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/vs